

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

07/01/2019

O.A./260/460/2012 GAYADHAR PAL

M.A./260/258/2017

GAYADHAR PAL

-V/S-

FOR EXECUTION OF ORDER DT. M/O RAILWAYS

01.08.16

ITEM NO:18

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Ms. R. Rajaguru

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for the applicant and Ld. Counsel for the Respondents.
	It is submitted that the order of this Tribunal has been complied with. The copy of compliance report has been received by the learned counsel for the applicant.
	Accordingly, the M.A is disposed of.
	The applicant is at liberty to take appropriate measure as per law, if he still has grievance.
<p>( SWARUP KUMAR MISHRA) MEMBER (J)</p>	<p>( GOKUL CHANDRA PATI) MEMBER (A)</p>
<p>pms</p>	